

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14943/2004

(From the judgement and order dated 12/11/2003 in FMA No. 2885/2002  
of The

HIGH COURT OF CALCUTTA)

MANJURI BERA

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD. & ANR.

Respondent(s)

(With office report )

(For final disposal)

Date: 08/12/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H.KAPADIA

For Petitioner(s)

Mr. Jayant Bhushan, Sr. Adv. (A.C.)

Mr. Ram Ekbal Roy, Adv.

Mrs Sarla Chandra,Adv.

For Respondent(s)

Mr. S.L.Gupta, Adv.

Mr. Baldev Krishan, Adv.

Mr. R.A.Gupta, Adv.

Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

(Shashi Sareen)

Court Master

(Madhu Saxena)

Court Master